

(c) The following additions to the installed generating capacity are expected to be made during 1966-67:—

Bhakra Right Bank (Punjab Share) —	408.0 MW
Indraprastha Power Station (Punjab share)	62.5 MW
Diesel set	1.0 MW
	<hr/>
	471.5 MW

**Construction of a Hotel for UNESCO
Delegates in 1956**

3659. Shri Vishram Prasad: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that a firm of hoteliers were allotted land to construct a hotel to provide residential accommodation of the delegates of UNESCO conference held in November, 1956;

(b) if so, the terms and conditions of the agreement; and

(c) when the building was completed?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) (i) An area of 5.46 acres was allotted at Rs. 2 lakhs per acre and an area of 0.86 acre at Rs. 1 lakh per acre.

(ii) The Firm were to pay 10 per cent of the premium immediately and balance 90 per cent before 15th January, 1956; interest at 6 per cent per annum being charged on the amount remaining un-paid after 15th December, 1955.

(iii) Apart from accommodation for common facilities like lounges, dining rooms, places of entertainment, swimming pool, shops etc., the hotel was to provide 200 rooms including accommodation required for the resident-

staff, bands and entertainers etc. At least 100 rooms were to be completed by the 31st March, 1956. As a guarantee for fulfilment of this condition, the firm were required to deposit a security of Rs. 25,000, which was liable to forfeiture in the event of non-compliance of this condition.

(iv) The firm were, subject to other municipal bye-laws being complied with, permitted to construct the hotel building to a height of 109 ft. without any additional charge on account of premium or ground-rent.

(c) In July, 1965.

Rates of Punjab Power for Delhi

**3660. Shri Yashpal Singh:
Shri Onkar Lal Berwa:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Punjab have increased the rate of power supply from Bhakra to the Union Territory of Delhi;

(b) if so, the reasons therefor; and

(c) the action being taken in the matter?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No. So far the Delhi Electric Supply Undertaking has not received any intimation from the Punjab Government or the Punjab State Electricity Board regarding any increase in the rates for the supply of energy from Bhakra.

(b) and (c). Do not arise.

खोया बनाने पर प्रतिबन्ध

3661. श्री रामेश्वरानन्द : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या भारत-पाकिस्तान संघर्ष के दौरान सैनिकों को दूध उपलब्ध कराने के उद्देश्य से विभिन्न राज्यों में दूध से खोया बनाये जाने पर प्रतिबन्ध लगाने की कोई